



\$~43 to 68

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>LPA 148/2021 & CM APPL. 14439/2021, CM APPL. 14441/2021</u>

M/S HALDYN HEINZ FINE GLASS PRIVATE LIMITED

.... Appellant

Through: Ms. Swapna Seshadri, Ms. Aishwarya

Sukhramani and Ms. Kriti Soni,

Advs.

versus

GUJARAT GAS LIMITED & ANR. Respondent

Through: Mr. Parag P. Tripathi, Sr. Adv. with

Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah and Mr. Srinivasan Ramawamy,

Advs. for R-1

Mr. Utkarsh Sharma, Advocate for

PNGRB.

44

+ <u>W.P.(C)</u> 4315/2022 & <u>CM APPL.</u> 12908/2022, <u>CM APPL.</u> 12909/2022, <u>CM APPL.</u> 18623/2022

ANTIQUE MARBONITE PVT LTD. AND ORS..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv, Mr. P.

Basu Chaudhary, Mr. Anshuman Chaudhury, Ms. Nisha Bhatia, Mr.

Siddharth Shekhar, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ORS. Respondent

Through:

Mr. Paras Kuhad, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah, Mr. Jitin Chaturvedi, Mr. Shoib Hussain, Mr. Manu Aggarwal and

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Ms. Ishita Pandey, Advs. for Intervenor in CM APPL. 43536/2022 Mr. Parag P. Tripathi, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah Mr. Srinivasan Ramawamy, Advs. for R-3 Ms. Harshita Tomar, Mr. Kartikey Joshi, Ms. Sanskriti Bharadwaj and Mr. Suyash Gaur, Advs for PNGRB.

45 +

<u>LPA 211/2023 & CAV 163/2023, CM APPL. 15189/2023, CM APPL. 15190/2023, CM APPL. 15191/2023, CM APPL. 25260/2023</u>

EICL LIMITED

..... Appellant

Through:

Mr. Jayant Mehta, Sr. Adv. with Mr. Govind Manoharan, Ms. Snigdha

Ganguly, Advs.

versus

AGP CITY GAS PRIVATE LIMITED & ORS. Respondent

Through:

Mr. Paras Kuhad, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah, Mr. Jitin Chaturvedi, Mr. Shoib Hussain, Mr. Manu Aggarwal and Ms. Ishita Pandey, Advs. for R-1 and R-2.

Mr. N.L. Ganapathi, Ms. Rini V. Tigga, Mr. Amogh Rao, Advs. for R-5

Mr. Parag P. Tripathi, Sr. Adv. with Ms. Chand Chopra and Ms. Neha Bhupathiraju, Advs. for Respondent No. 6

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Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of India.

Ms. Harshita Tomar, Mr. Kartikey Joshi, Ms. Sanskriti Bharadwaj and Mr. Suyash Gaur, Advs for PNGRB.

Mr. Sauray Agrawal Standing

Mr. Saurav Agrawal, Standing Counsel with Mr. Anshuman Chaudhary, Advocates for Mahanagar Gas

Mr. Rajshekhar Rao, Senior Advocate with Mr. Sankalp Udgata and Mr. Rajarshi Roy, Advocates for Intervenor (Indian Oil Corporation)

46 +

LPA 366/2023 & CM APPL. 19697/2023, CM APPL. 19698/2023

GAIL (INDIA) LIMITED

.... Appellant

Through:

Mr. N.L. Ganapathi, Ms. Rini V. Tigga, Mr. Amogh Rao, Advs.

versus

AGP CITY GAS PRIVATE LIMITED & ORS. Respondent

Through:

Mr. Paras Kuhad, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah, Mr. Jitin Chaturvedi, Mr. Shoib Hussain, Mr. Manu Aggarwal and Ms. Ishita Pandey, Advs. R-1 and R-2

Mr. Jayant Mehta, Sr. Adv. with Mr. Govind Manoharan, Ms. Snigdha Ganguly, Advs for R-5

Mr. Parag P. Tripathi, Sr. Adv. with Ms. Chand Chopra and Ms. Neha Bhupathiraju, Advs. for Respondent No. 6

LPA 148/2021 & other connected matters

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Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of India.

Ms. Harshita Tomar, Mr. Kartikey Joshi, Ms. Sanskriti Bharadwaj and Mr. Suyash Gaur, Advs for PNGRB.

47 +

<u>LPA 254/2021 & CM APPL. 26676/2021, CM APPL. 34446/2021, CM APPL. 46637/2021 & CM APPL. 44724/2022</u>

GUJARAT GAS LIMITED

..... Appellant

Through:

Mr. Parag P. Tripathi, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah and Mr. Srinivasan Ramawamy, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

..... Respondent

Through:

Mr. Utkarsh Sharma, Advocate for PNGRB.

Mr. Paras Kuhad, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah, Mr. Jitin Chaturvedi, Mr. Shoib Hussain, Mr. Manu Aggarwal and Ms. Ishita Pandey, Advs. for Impleaders.

48 +

W.P.(C) 2795/2022 & CM APPL. 8078/2022

ADANI TOTAL GAS LIMITED

..... Petitioner

Through:

Ms. Ruby Singh Aneja, Ms. Nancy Maini, Ms. Akasnsha Thapa and Ms. Aakriti Vohra, Advs.

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versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

Mr. Saurav Agrawal, Standing Counsel with Mr. Anshuman Chaudhary, Ms. Saloni Paliwal and Mr. Shivam Chaudhary, Advocates

for Mahanagar Gas

49 +

<u>LPA 64/2024 & CM APPL. 4534/2024, CM APPL. 12574/2024 & CM APPL. 28591/2024</u>

PETROLEUM AND NATURAL GAS REGULATORY BOARD

..... Appellant

Through: Ms. Harshita Tomar, Mr. Kartikey

Joshi, Ms. Sanskriti Bharadwaj and Mr. Suyash Gaur, Advs for PNGRB.

versus

AGP CITY GAS PRIVATE LIMITED & ORS. Respondent

Through: Mr.

Mr. Paras Kuhad, Sr. Adv. with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsala Bhatia, Ms. Trushita Shrivastava, Ms. Abhilasha Rai, Mr. Shashwat Shah, Mr. Jitin Chaturvedi, Mr. Shoib Hussain, Mr. Manu Aggarwal and Ms. Ishita Pandey, Advs. for R-1 and R-2.

Mr. Jayant Mehta, Sr. Adv. with Mr. Govind Manoharan, Ms. Snigdha

Ganguly, Advs for R-3

Mr. N.L. Ganapathi, Ms. Rini V. Tigga and Mr. Amogh Rao, Advs. for

R-5.

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Mr. Parag P. Tripathi, Sr. Advocate with Ms. Chand Chopra, Ms. Neha Bhupathiraju, Advocates for Applicant/GGL

50

+ <u>W.P.(C) 9374/2015 & CM APPL. 21790/2015, CM APPL.</u> <u>21791/2015, CM APPL. 4231/2016</u>

INDRAPRASTHA GAS LIMITED Petitioner

Through: Mr. K K Rai Sr. Advocate with Mr. S.

K. Pandey, Mr. Awanish Kumar, Mr. Chandrashekhar Chakalabbi and Mr.

Anshul Rai Advs.

versus

PETROLEUM & NATURAL GAS REGULATORY BOARD &

ANR. Respondent

Through: Ms. Monika Arora, CGSC with Ms.

Jyoti Tiwari, Adv.

Mr. Utkarsh Sharma, Advocate for

PNGRB.

51

+ **W.P.(C) 11148/2020**

MAHANAGAR GAS LIMITED Petitioner

Through: Mr. Parag P. Tripathi, Senior

Advocate with Mr. Saurav Agrawal, Standing Counsel with Trinath Tadukamalla, Ms. Nisha Bhatia, Mr. Siddharth Shekhar, Mr. Anshuman

Chaudhary, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Ms. Pratima Lakra, CGSC with Mr.

Chandan Prajapathi, Adv. for R-

2/UOI

Mr. Utkarsh Sharma, Adv.for

PNGRB.

LPA 148/2021 & other connected matters

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52 +

W.P.(C) 9711/2020 & CM APPL. 31041/2020, CM APPL. 11350/2022, CM APPL. 31858/2022, CM APPL. 55246/2023 MAHANAGAR GAS LIMITED

..... Petitioner

Through: Parag P. Tripathi, Mr. Senior Advocate with Mr. Saurav Agrawal,

> Standing Counsel with Trinath Tadukamalla, Ms. Nisha Bhatia, Mr. Siddharth Shekhar, Mr. Anshuman

Chaudhary, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

> Ms. Pratima Lakra, CGSC with Mr. Through:

> > Chandan Prajapathi, Adv. for R-

2/UOI

Mr. Utkarsh Sharma, Advocate for

PNGRB.

53

+W.P.(C) 1017/2021 & CM APPL. 2821/2021

GUJARAT GAS LIMITED

..... Petitioner

Through: Mr. Parag P. Tripathi, Sr. Advocate

with Ms. Chand Chopra, Ms. Neha

Bhupathiraju, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & **ANR** Respondent

> Mr. Utkarsh Sharma, Advocate for Through:

> > PNGRB.

54

W.P.(C) 407/2021 & CM APPL. 1085/2021, CM APPL. +41014/2021, CM APPL. 6225/2022

INDRAPRASTHA GAS LIMITED

..... Petitioner

Mr. Saurav Agarwal, Mr. Deepayan Through:

> Mandal, Mr. Anshuman Choudhary, Mr. Mridul Bansal and Mr. Naman

Verma, Advs.

LPA 148/2021 & other connected matters

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Versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Kirtiman Singh, CGSC, UOI with

Mr. Waize Ali Noor and Mr. Kartik

Baijal, Advs.

Mr. Utkarsh Sharma, Advocate for

PNGRB.

55 +

W.P.(C) 3660/2022 & CM APPL. 10849/2022

GREEN GAS LIMITED

..... Petitioner

Through: Mr. Saurav Agrawal, Mr. Anshuman

Chowdhury, Mr. Shivam Chaudhary,

Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

56

+ <u>W.P.(C) 3266/2022 & CM APPL. 9496/2022</u>

M/S BHAGYANAGAR GAS LIMITED

..... Petitioner

Through: Mr. Shiv Kumar Pandey, Mr.

Awanish Kumar, Mr. Chandrashekar A. Chakalabbi, Mr. Anshul Rai, Ms. Sreoshi Chattrjee and Ms. Medha

Tandon, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil

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Hasija, Advocates for the Union of India.

57 +

W.P.(C) 3116/2022 & CM APPL. 9059/2022

AAVANTIKA GAS LIMITED

..... Petitioner

Through: Ms. Ruby Singh Aneja, Ms. Nancy

Maini, Ms. Akansha Thapa and Ms.

Aakriti Vohra, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

58

+ W.P.(C) 3268/2022 & CM APPL. 9513/2022

GAIL GAS LIMITED

..... Petitioner

Through: Ms. Ruby Singh Aneja, Ms. Nancy

Maini, Ms. Akansha Thapa and Ms.

Aakriti Vohra, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.... Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

59 +

W.P.(C) 3322/2022 & CM APPL. 9668/2022

CENTRAL U.P GAS LIMITED

..... Petitioner

Through: Mr. Shiv Kumar Pandey, Mr.

Awanish Kumar, Mr. Chandrashekar A. Chakalabbi, Mr. Anshul Rai, Ms. Sreoshi Chattrjee and Ms. Medha

Tandon, Advocates

versus

LPA 148/2021 & other connected matters

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PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

60 +

W.P.(C) 3340/2022 & CM APPL, 9739/2022

GODAVARI GAS PRIVATE LIMITED Petitioner

Through: Ms. Ruby Singh Aneja, Ms. Nancy

Maini, Ms. Akansha Thapa and Ms.

Aakriti Vohra, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Deepak Tanwar, Government

Pleader with Mr. Rajdev Kumar, Mr.

Hitesh Batra, Advs. for R-1.

Mr. Utkarsh Sharma, Advocate for

PNGRB.

61 +

<u>W.P.(C) 3369/2022 & CM APPL. 9845/2022, CM APPL.</u> 9847/2022

SABARMATI GAS LIMITED

..... Petitioner

Through: Mr. Parag P. Tripathi, Sr. Advocate

with Ms. Chand Chopra, Ms. Neha

Bhupathiraju, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.

..... Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

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+ W.P.(C) 3911/2022 & CM APPL. 11635/2022

TRIPURA NATURAL GAS COMPANY LIMITED THROUGH ITS GENERAL MANAGER (PROJECT) Petitioner

Through: Mr. N.L. Ganapathi, Ms. Rini V.

Tigga, Mr. Amogh Rao, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARY Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

63

+ <u>W.P.(C) 3913/2022 & CM APPL. 11641/2022</u>

VADODARA GAS LIMITED THROUGH ITS COMPANY SECRETARY AND HOD(HR) Petitioner

Through: Mr. N.L. Ganapathi, Ms. Rini V.

Tigga, Mr. Amogh Rao, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARY Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

64

+ W.P.(C) 4007/2022 & CM APPL. 12000/2022

TORRENT GAS PRIVATE LIMITED Petitioner

Through: Mr. Gaurav Juneja, Mr. Aaysuh Jain

and Mr. Arjit Oswal, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

LPA 148/2021 & other connected matters

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+W.P.(C) 4122/2022 & CM APPL. 12288/2022

TORRENT GAS PRIVATE LIMITED Petitioner

> Mr. Gaurav Juneja, Mr. Aaysuh Jain Through:

> > and Mr. Arjit Oswal, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

> Mr. Utkarsh Sharma, Advocate for Through:

> > PNGRB.

66

W.P.(C) 4481/2022 & CM APPL. 13359/2022 +

MAHARASHTRA NATURAL GAS LIMITED Petitioner

> Mr. Niraj Kumar and Mr. Nikhil Through:

> > Narayan Arora, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR Respondent

> Mr. Utkarsh Sharma, Advocate for Through:

> > PNGRB.

67

+W.P.(C) 11078/2022 & CM APPL. 32494/2022

..... Petitioner RAJASTHAN STATE GAS LIMITED

> Through: Ms. Ruby Singh Aneja, Ms. Nancy

> > Maini, Ms. Akansha Thapa and Ms.

Aakriti Vohra, Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.

..... Respondent

Mr. Utkarsh Sharma, Advocate for Through:

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

LPA 148/2021 & other connected matters

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+ <u>W.P.(C) 11148/2022 & CM APPL, 32761/2022, CM APPL.</u> 32762/2022

M/S ASSAM GAS COMPANY LIMITED Petitioner

Through: Mr. Nimesh Jha, Ms. Molshree

Bhatnagar and Mr. Rishabh Sehgal,

Advs.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR. Respondent

Through: Mr. Utkarsh Sharma, Advocate for

PNGRB.

Mr. Apoorv Kurup & Mr. Akhil Hasija, Advocates for the Union of

India.

CORAM:

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HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

> ORDER 14.05.2024

1. Heard in part.

- 2. List on 31st July, 2024 and 01st August, 2024.
- 3. Interim orders, if any, to continue.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

MAY, 14, 2024/msh

LPA 148/2021 & other connected matters

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